

## <u>ORDER</u>

The order no. 56252-56285/Admn.II/PF/Ret./2025 dated 12.08.2025 qua acceptance of request of Volunatry Retirement of Service i.r.o. Ms. Anuradha Puri (E.C.-10828/68855846) W/o Sh. Sanjeev Kumar Puri, Judicial Assistant of this office is hereby revoked and the official is deemed to be in service continuously.

(Virender Kumar Bansal) Principal District & Sessions Judge (HQs)

No. 49907 Admn. II/PF/Ret./2025

Delhi, Dated the 2 4 SEP 2025

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, North District, Rohini Courts, Delhi.
- 3 The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, North District, Rohini Courts, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, North District, Rohini Courts, Delhi.
- 6 The Sr. A.O. (J)/ A.O. (Judicial)/Branch Incharge, Vigilance & Litigation Branch:- Central & North District, Delhi/New Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, North District, Rohini Courts, Delhi, for further necessary action.
- The Web-Site Committee, Tis Hazari Courts, Delhi.
  - 10 Hindi Section, Tis Hazari Courts, Delhi.
  - 11 Promotion Cell, Tis Hazari Courts, Delhi.
  - 12 Layers Seat, Tis Hazari Courts, Delhi.
  - 13 Pension Cell, North District, Rohini Courts, Delhi.
  - 14 Dealing Assistant, Misc. Seat, Admn.II, THC, Delhi
  - 15 Dealing Official:- General Branch, Central District, THC, Delhi.
  - 16 The District & Sessions Courts Employees Welfare Association: Delhi (Regd.), Room No. 28A, THC, Delhi.
  - 17 Ms. Anuradha Puri (E.C.-10828/68855846) W/o Sh. Sanjeev Kumar Puri, R/o Flat No. 40, Pocket, Pocket F-23, Sector-03, Rohini Courts, Delhi-110085, lastly posted in North District, Rohini Courts, Delhi with the directions to be vigilant enough in future while moving such kind of request.

A.O. (Judl.), (Admn.II)